

**GOVERNMENT OF INDIA
RAILWAYS
LOK SABHA**

UNSTARRED QUESTION NO:1277
ANSWERED ON:12.12.2013
PRIVATE INVESTMENT IN RAILWAYS
Bhujbal Shri Sameer ;Singh Shri Bhola

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have notified certain policies to attract private investment for the development of railway infrastructure in the country;
- (b) if so, the details and the salient features thereof;
- (c) the details of response thereto from private sector along with the action taken thereon by the Railways so far; and
- (d) the details of projects proposed to be developed under the said policies during the 12th Five Year Plan period?

Answer

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) & (b): Yes, Madam. A number of policies have been notified to attract private investment for the development of Railway Infrastructure. Some of these are:

(1) Participative Policy for capacity Augmentation notified on 10.12.2012 provided five models for building rail infrastructure. These models are:

(i) Non-Government Private Line Model (ii) Joint Venture model (iii) Build, Operate and Transfer (BOT) model (iv) Capacity augmentation with funding provided by customers (v) Capacity augmentation through annuity model.

(2) Development of Private Freight Terminal (PFT) scheme,

(3) Automobile Freight Train Operator (AFTO) scheme,

(4) Special Freight Train Operator (SFTO) scheme,

(5) Liberalized Wagon Investment Scheme (LWIS),

(6) Wagon Leasing Scheme (WLS).

(c): The Participative Policy notified on 10.12.2012 has received good response. 'In principle' clearance has been given for rail connectivity to ports of Jaigarh (Maharashtra), Astranga (Orissa), Rewas (Maharashtra), Dighi (Maharashtra), Hazira (Gujarat) and Tuna (Gujarat) port, while rail connectivity to Dhamra port (Orissa) has been commissioned. Two coal connectivity projects in state of Chhattisgarh are also being undertaken through joint venture route under the policy.

Encouraging response has been received to Private Freight Terminal (PFT) policy and investments for procurement of rolling stock. So far 45 proposals have been received, out of which, notification for 18 Private Freight Terminal has been issued. 'In principle' approval has been given for 23 Private Freight Terminals.

Approval of 54 rakes have been given under Liberalised Wagon Investment Scheme (LWIS). Out of these, 17 rakes have been procured/inducted and are running on the system. M/s. GATX and M/s. TOUAX have been registered as Wagon Leasing Companies under Wagon Leasing Scheme (WLS).

Approval of 3 rakes has been given under Special Freight Train Operators Scheme (SFTO).

(d): 12th Five Year Plan mentions that areas for undertaking Public Private Partnership (PPP) projects are: Logistics Parks, PFT and Freight schemes, Captive Power, Renewable Energy, Energy Conservation, Loco and Coach Manufacturing, Station Redevelopment, High Speed Corridor (Mumbai-Ahmedabad), Elevated Corridor (Churchgate-Virar), DFC (Sonnagar-Dankuni) and Port Connectivity to ports/coals areas.